sought to be controlled by issue of grain from public stocks at subsidised prices.

Drought and famine conditions in Rajasthan

689. SHRI KRISHNA KUMAR BIRLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Central team recently visited Rajasthan to assess the drought and famine conditions in the State; and

(b) if so, -what is the result of the assessment made and what is the nature and extent of the Central assistance given/proposed to be given to the Rajasthan Government to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) During 1985-86, the Government of Rajasthan have submitted Memoranda twice. In response to first Memorandum, a Ceiling of Central assistance of Rs. 25.87 crore has already been sanctioned on the basis of Report of Central Team and High Level Committee. In response to 2nd Memorandum, a Central Team visited the State from I4th to 17th November, 1985 and its Report is awaited.

Government's policy to boost production of food and other" agricultural products

690. SHRI KRISHNA KUMAR BIRLA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the commercial organisations of private sector have suggested to Government that the corporate sectdfr may be allowed to develop fallow agricultural land; and

(b) if so, what is Government's policy in this regard and whether Government propose to accept the suggestion so as to boost production of food and other agricultural produce in the (country?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Since land allotment is a State subject, such suggestions are dealt by the concerned States.

कीटनाशियों का इस्तेमाल

691. श्री जगदम्बी प्रसाद यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 23 अक्तूबर 1985 के जनसत्ता दैनिक के पृष्ठ 3 पर "पाबंदी के बावजूद कीटनाशकों की बिक्री बेरोकटोक जारी है" शीर्षक के अंतर्गत छपे समाचार की ओर दिलाया गया है,;

(ख) क्या यह सच है कि दस ऐसे कीटनाशकों अर्थात एलड्रीन या डाइएलड्रीन क्लोरोडीन अथवा हेप्टाक्लोर क्लोरोडीमें र्मे इन्ड्रीन, लिनडोन, मारेक्स, डी०बी०सी०पी०, डाइमेथो-एट आदि जिनसे कैंसर होता है और विदेशों में जिनकी बिक्री पर पाबंदी लगी हुई है, का अभी भी भारत में इस्तेमाल जारी है; और

(ग) यदि हां, तो इस संबंध में क्या कार्यवाही करने का विचार है?

कृषि और सहकारिता विभाग में राज्य मंत्री (श्री योगेंद्र मकवाणा) (क) से (ग) सरकार ने माननीय सदस्य द्वारा उल्लिखित समाचार को देख लिया है। प्रेस रिपोर्ट में दी गई यह राय सही नहीं है कि उक्त सभी कीटनाशी दवाओं का अमरीका में उपयोग किये जाने पर प्रतिबन्ध लगा दिया गया है और भारत में इनका मुक्त रूप से उपयोग किया जा रहा है। स्थिति नीचे दी गई है–